

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1660**  
ANSWERED ON 21.12.2022

**SCHOLARSHIP FOR MADRASA STUDENTS**

1660. SHRI IMRAN PRATAPGARHI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that Central Government has banned scholarship for madrasa students from class I to VIII; and

(b) if so, the details in this regard and if not, the reasons therefor?

**ANSWER**  
THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): Ministry of Minority Affairs implements Pre-Matric Scholarship Scheme for students from weaker economic background belonging to the 6 notified minority communities, namely, Buddhist, Christian, Jain, Muslim, Parsi and Sikh, including madrasas. The coverage under the scheme has been modified from 2022-23 and made applicable for classes IX and X only as the Right to Education (RTE) Act, 2009 provides for free and compulsory elementary education (classes I to VIII) to each and every child. This modification has also been done to harmonize the Scheme with the identical Scholarship Schemes implemented by Ministry of Social Justice & Empowerment and Ministry of Tribal Affairs.

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